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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 335/2021 & CRL.M.A. 1734/2021

CENTRAL BUREAU OF INVESTIGITATION

.....Petitioner

Through: Mr.Anupam S. Sharrma, SPP for CBI

with Mr. Prakash Airan, Adv.

versus

MAHESH KUMAR

....Respondent

Through: Mr. Karan Kumar Gogna, Mr. Aamir

Khan and Mr. Akshay Sahni, Advs.

15.

+ CRL.M.C. 3380/2022 & CRL.M.A. 14176/2022

SAMEER SANDHIR

.....Petitioner

Through: Mr. Arshdeep Singh Khurana and Mr.

Harsh Srivastava, Advs.

versus

CENTRAL BUREAU OF INVESTIGATION AND ANR.

....Respondent

Through: Mr. Anupam S. Sharrma, SPP for CBI

with Mr. Prakash Airan, Adv.

CORAM:

HON'BLE MR. JUSTICE VIKAS MAHAJAN

ORDER 16.12.2024

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1. The learned counsel appearing on behalf of the parties jointly request to adjourn the matters to await the outcome of judgment of the Hon'ble Supreme

Court in SLP (CRL.) Nos. 5482-5483/2017.





2. At request, re-notify on 21.04.2025.

VIKAS MAHAJAN, J

DECEMBER 16, 2024 N.S. ASWAL